NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4450/9/HDB/2017
NAME OF THE COMPANY	Spads Textiles Limited
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Spads Textiles Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Rajn on AK. Mylsamy	Advoali	Vbragn i Ogmål i um 9849120947	De

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. V.B. Raju on behalf of Mr. A.K. Mylsamy, learned Counsel for the petitioner. The learned counsel for the petitioner requested this bench to permit him to withdraw the petition and to file petition a fresh.

Separate orders issued.

Member (Technical)

Member (Judicial)